

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF TIRUPATI BUILD-CON PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	TIRUPATI BUILD-CON PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17.12.2003
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata I
4.	Corporate Identity No. of corporate debtor	U45203WB2003PTC097434
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 50, Weston Street, Kolkata – 700012, West Bengal, India Principal Office: Opposite Railway Station Burhar, Shahdol, Sohagpur – 484110, Madhya Pradesh, India
6.	Insolvency commencement date in respect of corporate debtor	10th June, 2026 (Order received from NCLT Registry on 11th June, 2026)
7.	Estimated date of closure of insolvency resolution process	7th December, 2026 (180th day calculated from the Insolvency Commencement Date, i.e. 10th June, 2026)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mamta Binani IBBI/IPA-002/IP-N00086/2017-18/10227
9.	Address and e-mail of the interim resolution professional, as registered with the Board	3rd Floor, Nicco House (Hare Street Entry), 2 Hare Street, Kolkata 700001, West Bengal mamtabinani@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Mamta Binani For Corporate Debtor: Tirupati Build-con Private Limited Address: 3rd Floor, Nicco House (Hare Street Entry), 2 Hare Street, Kolkata 700001, West Bengal Email Address: cirp.tirupatibuildcon@gmail.com
11.	Last date for submission of claims	24th June, 2026, Wednesday
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a). Web link: https://ibbi.gov.in/home/downloads Physical Address: 3rd Floor, Nicco House (Hare Street Entry), 2 Hare Street, Kolkata 700001, West Bengal (b). Not Applicable.

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, Court-I, has ordered the commencement of the Corporate Insolvency Resolution Process (CIRP) of **TIRUPATI BUILD-CON PRIVATE LIMITED** on **10th June, 2026** (Order received from the NCLT Registry on 11th June, 2026).

The creditors of **TIRUPATI BUILD-CON PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 24th June, 2026 to the interim resolution professional at the address mentioned against entry no.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA - **NOT APPLICABLE**

Submission of false or misleading proofs of claim shall attract penalties.

For TIRUPATI BUILD-CON PRIVATE LIMITED

Mamta Binani

Mamta Binani
Interim Resolution Professional

Dr. CS Adv Mamta Binani
Interim Resolution Professional (IRP)
In the matter of Tirupati Build-con Private Limited
Registration No.: IBBI/IPA-002/IP-N00086/2017-18/10227
AFA valid till 31.12.2026
+91 98310 99551
cirp.tirupatibuildcon@gmail.com (process specific)
mamtabinani@gmail.com (registered with IBBI)
Address of the IRP registered with IBBI:
3rd Floor, Nicco House, 2 Hare Street
Kolkata 700001, West Bengal

Date: 13.06.2026

Place: Kolkata